

JUDGMENTS FOR THE MONTH OF JUNE, 2012

| Sl No | Date of Judgment | CASE NO. | PARTIES' NAME | SUBJECT | JUDGMENT DELIVERED BY |
|--------------|-------------------------|--|--|--|--|
| 1 | 1 st | <u>El.Pet. 3/2009</u> | SMTI DUTER PADU VS GADAM ETE | Election Petitions relating to election of members of Legislative assembly | THE HON'BLE MR. JUSTICE IA ANSARI |
| 2 | 1 st | <u>WP(C) 1539/2009</u> | EX.CT/GD PINKU KUMAR PAUL VS THE UNION OF INDIA & ORS | Major punishment | THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA |
| 3 | 1 st | <u>WP(C) 2184/2010</u> | MANABENDRA SARMA & 27 ORS VS THE STATE OF ASSAM AND ORS | Selection and appointment. | HON'BLE MRS JUSTICE ANIMA HAZARIKA |
| 4 | 1 st | <u>WP(C) 5645/2010</u> | MUKUT RANJAN SARMA & 11 ORS VS THE STATE OF ASSAM AND ORS | Selection and appointment. | HON'BLE MRS JUSTICE ANIMA HAZARIKA |
| 5 | 1 st | <u>WP(C) 1044/2012</u> | PANKAJ KUMAR NATH VS THE STATE OF ASSAM & ORS. | Orders under the Essential Commodities Act | HON'BLE MR JUSTICE HRISHIKESH ROY |
| 6 | 1 st | <u>WP(C) 1047/2012</u> | SRI SANGSIAMA VS THE STATE OF ASSAM & ORS. | Orders under the Essential Commodities Act. | HON'BLE MR JUSTICE HRISHIKESH ROY |
| 7 | 1 st | <u>WP(C) 1050/2012</u> | BIMAL SINGHA VS THE STATE OF ASSAM & ORS. | Orders under the Essential Commodities Act. | HON'BLE MR JUSTICE HRISHIKESH ROY |
| 8 | 1 st | <u>WP(C) 1052/2012</u> | V.LALZAWMLIANA VS THE STATE OF ASSAM & ORS. | Orders under the Essential Commodities Act. | HON'BLE MR JUSTICE HRISHIKESH ROY |
| 9 | 4 th | <u>Crl.Rev.P. 736/2004</u> | M/S STANDARD FINANCE(P) LTD. AND ORS. VS THE STATE OF ASSAM AND ORS. | Criminal Revisions for quashing of criminal proceeding | THE HON'BLE MR. JUSTICE IA ANSARI |
| 10 | 4 th | <u>Crl.A. 31/2005</u> | BHUPEN DAS VS THE STATE OF ASSAM | Appeals against conviction for offences under IPC. | HON'BLE DR.(MRS) JUSTICE INDIRA SHAH |
| 11 | 4 th | <u>Mat.App. 11/2006</u> | MRINALI BARUAH PATGIRI VS JAYANTA KR. PATGIRI | Other First Appeals. | HON'BLE MR. JUSTICE AMITAVA ROY HON'BLE MRS. JUSTICE ANIMA HAZARIKA |
| 12 | 4 th | <u>WP(C) 4318/2010</u> | CHANDRA MOHAN SHARMA VS THE UNION OF INDIA & ORS | Order of the Appellate or Revisional authority. | THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA |
| 13 | 4 th | <u>WP(C) 1649/2011</u> | GANGA RAM PHUKAN VS THE STATE OF ASSAM AND ORS | Seniority. | THE HON'BLE MR. JUSTICE UJJAL BHUYAN |
| 14 | 4 th | <u>WP(C) 1874/2012</u> | M/S K.K. ENTERPRISE VS THE UNION OF INDIA & ORS | Other Civil Rules. | HON'BLE MR JUSTICE HRISHIKESH ROY |
| 15 | 5 th | <u>RSA 78/2000</u> | SHRI PAWAN KUMAR PATODIA VS VIJOY KUMAR BHUTORIA | Second Appeals arising out of suits for title and/or injunction | THE HON'BLE MR. JUSTICE B.P. KATAKEY |

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| 16 | 5 th | WP(C) 5806/2003 | KUNTALA DEKA VS THE GAUHATI UNIVERSITY & ORS | Salary and allowances. | THE HON'BLE MR. JUSTICE UJJAL BHUYAN |
| 17 | 5 th | Crl.A. 225/2004 | AMAL DEWAN AND ORS VS THE STATE OF ASSAM | Appeals against conviction for offences under IPC. | HON'BLE MR. JUSTICE P K MUSAHARY |
| 18 | 5 th | Crl.Rev.P. 757/2004 | DEV PRASAD SHARMA VS THE STATE OF ASSAM | Criminal Revisions against orders passed in trial cases | THE HON'BLE MR. JUSTICE I A ANSARI |
| 19 | 5 th | Crl.Rev.P. 759/2004 | PRAFULLA SAIKIA VS THE STATE OF ASSAM | Criminal Revisions against orders passed in trial cases | THE HON'BLE MR. JUSTICE I A ANSARI |
| 20 | 5 th | WP(C) 2131/2004 | SRI DWIJENDRA NATH DEKA VS UNION OF INDIA AND OTHERS | Major punishment. | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 21 | 5 th | WP(C) 3808/2004 | ZAKIR HUSSAIN VS THE STATE OF ASSAM AND ORS | Disciplinary and enquiry proceedings. | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 22 | 5 th | Crl.A. 200/2005 | HIMANGHSU DAS & ORS VS THE STATE OF ASSAM | Appeals against conviction for offences under IPC. | THE HON'BLE Dr. (MRS.) JUSTICE I. SHAH |
| 23 | 5 th | Crl.A. 204/2005 | MD. SOMESH ALI VS THE STATE OF ASSAM | Appeals against conviction for offences under IPC. | THE HON'BLE Dr. (MRS.) JUSTICE I. SHAH |
| 24 | 5 th | Crl.A. 239/2005 | PRASANTA GOSWAMI VS THE STATE OF ASSAM | Appeals against conviction for offences under IPC. | HON'BLE MR. JUSTICE P K MUSAHARY |
| 25 | 5 th | Crl.Pet. 43/2010 | I C 62912 F, MAJOR SOWMITHRI S VS THE STATE OF ASSAM AND ORS | Criminal Revisions for quashing of criminal proceeding | THE HON'BLE MR. JUSTICE UJJAL BHUYAN |
| 26 | 5 th | WP(C) 3019/2010 | TAJAMMAL HUSSAIN CHOUDHURY VS THE GAUHATI UNIVERSITY & ORS. | Disciplinary and enquiry proceedings. | HON'BLE MR JUSTICE A. C. UPADHYAY |
| 27 | 5 th | WP(C) 3020/2010 | MUSSABBIR HUSSAIN VS THE GAUHATI UNIVERSITY & ORS. | Disciplinary and enquiry proceedings. | HON'BLE MR JUSTICE A. C. UPADHYAY |
| 28 | 5 th | WP(C) 1024/2011 | JUGAL BORAH & 6 ORS VS THE STATE OF ASSAM AND ORS | No confidence motion passed by Panchayat. | THE HON'BLE MR. JUSTICE UJJAL BHUYAN |
| 29 | 5 th | AB 1962/2012 | WAJED ALI VS THE STATE OF ASSAM | Kidnapping of minor girls. Guidelines for recording statement under Section 164 Cr.P.C. laid down-reflection time is necessary to be given to the victim. | HON'BLE MR. JUSTICE B. D. AGARWAL |
| 30 | 5 th | Crl.Pet. 129/2012 | SWAPAN CHOUDHURY VS THE STATE OF ASSAM AND ORS. | Criminal Revisions for quashing of criminal proceeding | THE HON'BLE MR. JUSTICE A.C. UPADHYAY |
| 31 | 6 th | Crl.Rev.P. 74/2004 | DHWAJENDRA CH ROY VS STATE OF ASSAM | Other Criminal mis. Cases under Section 482 | THE HON'BLE MR. JUSTICE I A ANSARI |

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| 32 | 6 th | Crl.Rev.P. 238/2004 | SRI PRADIP KUMAR SARAWGI & ORS. VS SMTI DIPTI GOGOI | Criminal Revisions for quashing of criminal proceeding | THE HON'BLE MR. JUSTICE I. A. ANSARI |
| 33 | 6 th | Crl.Rev.P. 269/2004 | MD MOINUL HAQUE VS THE STATE OF ASSAM | Criminal Revisions against orders passed in trial cases | HON'BLE MR. JUSTICE P K MUSAHARY |
| 34 | 6 th | Crl.A. 22/2005 | RATUL DUTTA VS THE STATE OF ASSAM | Appeals against conviction for offences under IPC. | THE HON'BLE Dr. (MRS.) JUSTICE I. SHAH |
| 35 | 6 th | Crl.A. 97/2005 | ABU TAHER & ORS. VS STATE OF ASSAM | Appeals against conviction for offences under IPC. | THE HON'BLE Dr. (MRS.) JUSTICE I. SHAH |
| 36 | 6 th | CRL.A(J) 107/2006 | UJJAL DAS VS THE STATE OF ASSAM | | THE HON'BLE Dr. (MRS.) JUSTICE I. SHAH |
| 37 | 6 th | Crl.Rev.P. 404/2011 | MD. GULZAR HUSSAIN & 4 ORS VS MUSTT. TASLIMA KHATUN & ANR | Search Warrant— Preliminary enquiry may be conducted before issuance of Search warrant. | THE HON'BLE MR. JUSTICE B D AGARWAL |
| 38 | 6 th | WA 266/2011 | MONMOHAN DEKA VS ASSAM STATE HIGHER SECONDARY SCHOOL[GOVT. & PROVINCIALISED]DEMONSTRATOR ASSOCIATION AND ORS | Writ Appeals under the Gauhati High Court Rules. | THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MR. JUSTICE P.K. MUSAHARY |
| 39 | 6 th | WA 274/2011 | MANGALSING PEGU VS STATE OF ASSAM AND ORS | Writ Appeals under the Gauhati High Court Rules. | THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MR. JUSTICE P.K. MUSAHARY |
| 40 | 6 th | WA 286/2011 | MANGALSING PEGU VS STATE OF ASSAM AND ORS | Writ Appeals under the Gauhati High Court Rules. | THE HON'BLE MR. JUSTICE I. A. ANSARI THE HON'BLE MR. JUSTICE P.K. MUSAHARY |
| 41 | 6 th | WP(C) 2382/2012 | SMT. MANJUMONI BORAH DAS VS THE STATE OF ASSAM AND ORS | Other service matters. | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 42 | 6 th | WP(C) 2682/2012 | SMT. MANJUMONI BORAH DAS VS THE STATE OF ASSAM AND ORS | Selection and appointment. | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 43 | 7 th | Crl.Rev.P. 306/2004 | SRI ARUN PAUL VS THE STATE OF ASSAM | Criminal Revisions against orders passed in trial cases | THE HON'BLE MR. JUSTICE I A ANSARI |
| 44 | 7 th | Crl.Rev.P. 324/2004 | MD MUDASIR HUSSAIN VS STATE OF ASSAM | Criminal Revisions against orders passed in trial cases | THE HON'BLE MR. JUSTICE I. A. ANSARI |
| 45 | 7 th | CRL.A(J) 83/2006 | KRISHNA BORDOLOI VS THE STATE OF ASSAM | | THE HON'BLR MR.JUSTICE I.A. ANSARI THE HON'BLE MR. JUSTICE A.C. UPADHYAY |
| 46 | 7 th | WA 145/2012 | MD. ABDUL RAHIM VS THE UNION OF INDIA & ORS | Writ Appeals under the Gauhati High Court Rules. | THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE DR. (MRS.) JUSTICE INDIRA SHAH |
| 47 | 8 th | WP(C) 7489/2002 | WORKMAN OF HALMIRA T.E. VS MANAGEMENT OF HALMIRA T.E. & A | Industrial Disputes Act, 1947. | THE HON'BLE MR. JUSTICE B.K. SHARMA |

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| 48 | 8 th | CRL.A(J) 91/2005 | MOINA GOGOI VS THE STATE OF ASSAM | | THE HON'BLE MR. JUSTICE P.K.MUSAHARY |
| 49 | 8 th | WP(C) 3097/2010 | NAWAB NURUL ISLAM VS THE STATE OF ASSAM AND ORS | Selection and appointment. | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 50 | 8 th | WP(C) 4336/2010 | NAWAB NURUL ISLAM VS THE STATE OF ASSAM AND ORS | Selection and appointment. | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 51 | 8 th | WP(C) 5423/2011 | SMTI JYOTSHNA BEGUM VS THE STATE OF ASSAM AND ORS | No confidence motion passed by Panchayat. | THE HON'BLE MR. JUSTICE UJJAL BHUYAN |
| 52 | 11 th | Crl.Rev.P. 580/2004 | MD. ISLAM UDDIN VS THE STATE OF ASSAM AND OTHERS | Appeals against acquittal. | THE HON'BLE MR. JUSTICE I A ANSARI |
| 53 | 14 th | WP(C) 10500/2003 | NORTH EASTERN COAL LFIELDS COAL INDIA LTD AND ORS VS UNION OF INDIA AND ORS | Payment of road tax. | THE HON'BLE MR.JUSTICE N.KOTISWAR SINGH |
| 54 | 14 th | Crl.A. 21/2004 | SASHANKAR ROY AND ORS VS STATE OF ASSAM | Appeals against conviction for offences under IPC. | THE HON'BLE MR.JUSTICE N.KOTISWAR SINGH |
| 55 | 14 th | CRL.A(J) 132/2005 | DEPON SAIKIA VS THE STATE OF ASSAM | | THE HON'BLE THE CHIEF JUSTICE MR.JUSTICE A.K.GOEL THE HON'BLE MR.JUSTICE N.KOTISWAR SINGH |
| 56 | 14 th | CRL.A(J) 51/2007 | BHATKA KARMAKAR VS THE STATE OF ASSAM | | THE HON'BLE THE CHIEF JUSTICE MR.JUSTICE A.K.GOEL THE HON'BLE MR.JUSTICE N.KOTISWAR SINGH |
| 57 | 14 th | WP(C) 5424/2010 | SMT. FAKRUN NESSA CHOUDHURY VS THE STATE OF ASSAM AND ORS | No confidence motion passed by Panchayat. | THE HON'BLE MR.JUSTICE N.KOTISWAR SINGH |
| 58 | 14 th | Crl.Rev.P. 49/2011 | MOFIDUL ISLAM VS MUSST. MORSHIDA BEGUM | Criminal Revisions for quashing of criminal proceeding | THE HON'BLE MR. JUSTICE A.C. UPADHYAY |
| 59 | 15 th | WP(C) 6627/2004 | THE WORKMAN OF HEELEAKAH TEA ESTATE VS THE MANAGEMENT OF HEELEAKAH TEA ESTATE AND ANR | Industrial Disputes Act, 1947. | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 60 | 15 th | WP(C) 6442/2006 | SRI PABAN CHANDRA DAS VS THE INDIAN OIL CORPORATION LTD & ORS | Major punishment. | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 61 | 19 th | WP(C) 10351/2003 | KULAGAM PEGU VS THE UNION OF INDIA & ORS | Major punishment | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 62 | 19 th | WA 212/2009 | M/S NORTH EASTERN CHEMICALS VS THE STATE OF ASSAM AND ORS | Writ Appeals under the Gauhati High Court Rules. | THE HON'BLE THE CHIEF JUSTICE MR.JUSTICE A.K.GOEL THE HON'BLE MR.JUSTICE N.KOTISWAR SINGH |

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| 63 | 19 th | WP(C) 340/2011 | BICHITRA GOGOI & ORS VS ASSAM STATE ELECTRICITY BOARD & ORS | Selection and appointment. | HON'BLE MRS. JUSTICE ANIMA HAZARIKA |
| 64 | 20 th | WP(C) 6367/2005 | DINOMONI SINGH VS THE STATE OF ASSAM AND ORS | Selection and appointment. | THE HON'BLE MR. JUSTICE B. K. SHARMA |
| 65 | 20 th | WP(C) 3826/2010 | BAPAN MANDAL VS THE STATE OF ASSAM AND ORS | Selection and appointment | HON'BLE MRS. JUSTICE ANIMA HAZARIKA |
| 66 | 22 nd | Crl.A. 224/2003 | BHABEN NATH VS STATE OF ASSAM | Appeals against conviction for offences under IPC. | HON'BLE MR. JUSTICE P K MUSAHARY |
| 67 | 25 th | RSA 2/2001 | HEMANTA DAS & ORS VS KIRAN HAZARIKA & ORS | Second Appeals arising out of suits for title and/or injunction | THE HON'BLE MR. JUSTICE B.P. KATAKEY |
| 68 | 25 th | Crl.A. 76/2004 | AFTAB UDDIN BARBHUYAN VS STATE OF ASSAM | Appeals against conviction for offences under IPC. | HON'BLE MR. JUSTICE P K MUSAHARY |
| 69 | 25 th | Arb.P. 14/2011 | M/S RIVER VALLEY TEA COMPANY PRIVATE LIMITED VS ASSAM GAS COMPANY LIMITED | Arbitration Cases | THE HON'BLE MR. JUSTICE UJJAL BHUYAN |
| 70 | 26 th | RSA 52/2002 | SMTI HARESWARI HAZOWARI & ORS VS MADAN RABHA & ORS | Second Appeals arising out of suits for title and/or injunction | THE HON'BLE MR. JUSTICE B.P. KATAKEY |
| 71 | 26 th | Crl.A. 255/2006 | MD. ABDUL RAFIQUE VS THE STATE OF ASSAM | Criminal Appeals (Jail) | HON'BLE MR. JUSTICE I.A. ANSARI HON'BLE MR. JUSTICE A.C. UPADHYAY |
| 72 | 26 th | Crl.Pet. 18/2010 | SRI SARBANANDA SONOWAL VS CENTRAL BUREAU OF INVESTIGATION AND ANR. | Guidelines for framing of charges, | HON'BLE MR. JUSTICE B D AGARWAL |
| 73 | 26 th | Crl.Pet. 22/2010 | SRI DIBYHASH GOSWAMI VS CENTRAL BUREAU OF INVESTIGATION.(C.B.I). | Guidelines for framing of charges. | HON'BLE MR. JUSTICE B D AGARWAL |
| 74 | 26 th | Cont.Cas(C) 228/2011 | HITENDRA NATH BHARALI & ANR VS KRISHNA KANTA DWIVEDI,IAS, | Contempt Petition (Civil). | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 75 | 26 th | Crl.Pet. 554/2011 | MRS. BARASHA BORAH BORDOLOI & ORS. VS THE STATE OF ASSAM & ORS. | Criminal Revisions for quashing of criminal proceeding | THE HON'BLE MR. JUSTICE I A ANSARI |
| 76 | 26 th | WP(C) 1203/2011 | MANASH PRATIM RAJKHOWA & 8 ORS VS THE STATE OF ASSAM AND ORS | Selection and appointment. | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 77 | 27 th | RSA 6/2001 | RAM NARAYAN BANARJEE & ORS VS MAHAKUMA PARISHAD KARIMGANJ & ORS | Second Appeals arising out of suits for title and/or injunction | THE HON'BLE MR. JUSTICE B.P. KATAKEY |
| 78 | 27 th | RSA 44/2001 | THE CULTECHERRA TEA ESTATE VS SHRI SANTU CHRISTIAN AND ORS | Second appeals arising out of suits in respect other matters | THE HON'BLE MR. JUSTICE B.P. KATAKEY |
| 79 | 27 th | WP(C) 5424/2011 | MONINDRA CH. RAY VS STATE OF ASSAM AND ORS | Promotion | THE HON'BLE MR. JUSTICE B.K. SHARMA |

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| 80 | 27 th | WP(C) 5447/2011 | SUNITY CHAKRABORTY VS STATE OF ASSAM AND ORS | Promotion | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 81 | 27 th | WP(C) 5452/2011 | HEMEN DUTTA VS STATE OF ASSAM AND ORS | Regularisation of ad hoc appointment | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 82 | 27 th | WP(C) 5457/2011 | NAREN CH. MONDAL VS STATE OF ASSAM AND ORS | Promotion | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 83 | 27 th | WP(C) 5489/2011 | MUNINDRA CH. SARKAR VS STATE OF ASSAM AND ORS | Promotion | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 84 | 27 th | WP(C) 5492/2011 | BINOY BHUSHAN SARKAR VS STATE OF ASSAM AND ORS | Promotion | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 85 | 27 th | WP(C) 5606/2011 | JANE ALAM VS STATE OF ASSAM AND ORS | Promotion | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 86 | 27 th | WP(C) 5609/2011 | SALIM AHMED CHOUDHURY VS STATE OF ASSAM AND ORS | Promotion | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 87 | 27 th | WP(C) 5644/2011 | NANDIRAM BISWAS VS STATE OF ASSAM AND ORS | Promotion | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 88 | 27 th | WP(C) 5660/2011 | GAURI KANTA BASUMATARY VS STATE OF ASSAM AND ORS | Promotion | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 89 | 27 th | WP(C) 5714/2011 | PRANAB KUMAR DAS VS STATE OF ASSAM AND ORS | Other service matters | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 90 | 27 th | WP(C) 5728/2011 | ARUP BURAGOHAJIN VS STATE OF ASSAM AND ORS | Other service matters | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 91 | 27 th | WP(C) 5771/2011 | PURNA CHANDRA MAZUMDAR & ORS VS STATE OF ASSAM AND ORS | Promotion | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 92 | 27 th | WP(C) 5785/2011 | RATHINDRA KUMAR SINHA VS STATE OF ASSAM AND ORS | Promotion | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 93 | 27 th | WP(C) 5792/2011 | CHITTA RANJAN RABHA VS STATE OF ASSAM AND ORS | Promotion | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 94 | 27 th | WP(C) 5793/2011 | MD. ABDUR RAHMAN VS STATE OF ASSAM AND ORS | Promotion | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 95 | 27 th | WP(C) 5809/2011 | PABITRA FOUZDAR @ PABITRA KR. FOUZDAR VS STATE OF ASSAM AND ORS | Other service matters | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 96 | 27 th | WP(C) 5815/2011 | KSHANENDRA NATH VS STATE OF ASSAM AND ORS | Other service matters | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 97 | 27 th | WP(C) 5904/2011 | PURANDAR DEKA & ANR VS STATE OF ASSAM AND ORS | Promotion | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 98 | 27 th | WP(C) 5938/2011 | JATINDRA NATH KONWAR @ JITENDRA NATH KONWAR VS STATE OF ASSAM AND ORS | Promotion | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 99 | 27 th | WP(C) 6091/2011 | RANJAN KUMAR BRAHMA & ANR VS STATE OF ASSAM AND ORS | Promotion | THE HON'BLE MR. JUSTICE B.K. SHARMA |

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| 100 | 27 th | WP(C) 6462/2011 | M/S BIG STAR G SERVICES PVT. LTD. VS THE BODOLAND TERRITORIAL COUNCIL & 2 ORS | Other Civil Rules. | THE HON'BLE MR. JUSTICE A.K. GOSWAMI |
| 101 | 27 th | Crl.Pet. 389/2012 | PRATAP SINHA VS SARMA AND COMPANY | Criminal Revisions for quashing of criminal proceeding | THE HON'BLE MR. JUSTICE IA ANSARI |
| 102 | 27 th | WP(C) 293/2012 | CHARAN CH. BASUMATARY & 2 ORS VS STATE OF ASSAM AND ORS | Selection and appointment | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 103 | 27 th | WP(C) 1341/2012 | BABUGIRI PEGU & ANR VS STATE OF ASSAM AND ORS | Promotion | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 104 | 27 th | WP(C) 1415/2012 | KAMALESWAR NATH VS STATE OF ASSAM AND ORS | Promotion | THE HON'BLE MR. JUSTICE B.K. SHARMA |
| 105 | 28 th | RSA 122/2001 | MD MUKBUL HUSSAIN VS KASIM UDDIN & ORS | Second Appeals arising out of suits for title and/or injunction | THE HON'BLE MR. JUSTICE B.P. KATAKEY |
| 106 | 28 th | C.Ex.App. 12/2009 | M/S RAILTRACK CONCRETE PRODUCTION (P) LTD. VS COMMISSIONER & CUSTOMS & CENTRAL EXCISE | Appeal from Railway Claims Tribunal | HON'BLE THE CHIEF JUSTICE MR. A.K. GOEL THE HON'BLE MR. JUSTICE UJJAL BHUYAN |
| 107 | 28 th | WA 1/2009 | RAJARSHI BHATTACHARJEE VS THE STATE OF ASSAM | Writ Appeals under the Gauhati High Court Rules. | HON'BLE THE CHIEF JUSTICE MR. A.K. GOEL THE HON'BLE MR. JUSTICE UJJAL BHUYAN |
| 108 | 28 th | WA 320/2010 | THE UNION OF INDIA & 3 ORS VS RAMASHANKAR GUPTA | Writ Appeals under the Gauhati High Court Rules. | HON'BLE THE CHIEF JUSTICE MR. A.K. GOEL THE HON'BLE MR. JUSTICE UJJAL BHUYAN |
| 109 | 28 th | WA 257/2011 | RAMA SHANKAR GUPTA VS UNION OF INDIA AND ORS | Writ Appeals under the Gauhati High Court Rules. | HON'BLE THE CHIEF JUSTICE MR. A.K. GOEL THE HON'BLE MR. JUSTICE UJJAL BHUYAN |
| 110 | 29 th | MFA 80/2002 | M/S JAYPEE REWA CEMENT VS UNION OF INDIA | THE HON'BLE MR. JUSTICE B.P. KATAKEY | |
| 111 | 29 th | FAO 2/2011 | ABDUL RAHMAN SEIKH VS RAJIB BORAH & 2 ORS | Appeals under order 43 Rule 1 CPC relating to temporar injunction | THE HON'BLE MR. JUSTICE AMITAVA ROY THE HON'BLE MRS. JUSTICE ANIMA HAZARIKA |